GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1416 ANSWERED ON 10TH FEBRUARY, 2022

UPGRADATION OF STATE HIGHWAYS

1416. SHRI ANURAG SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to upgrade many State Highways in the country;

(b) if so, the details thereof, State-wise;

(c) the details of the National Highways constructed by the Government during the last three years, State/UT-wise; and

(d) the funds allocated/utilised for the purpose during the said period?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs) etc. for declaration / upgradation of State roads, including State Highways (SHs), as new National Highways (NHs). The Ministry considers declaration of some State roads, including SHs, as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds. The total length of NHs has been enhanced from about 91,287 km in 2014 to about 1,41,190 km at present.

(c) State /UT-wise details of NHs constructed during the last three years, are placed at Annexure-I.

(d) The State/UT/Agency - wise details of funds allocated and expenditure incurred / fund released for development of NHs during the last three years are placed at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1416 ANSWERED ON 10.02.2022 ASKED BY SHRI ANURAG SHARMA REGARDING UPGRADATION OF STATE HIGHWAYS

State / UT-wise details of NHs constructed during the last three years:-

	Name of the State /	Constructed Length (In Km)				
SI. No.	Union Territory	2018-19	2019-20	2020-21		
1	Andhra Pradesh	437.53	586.81	515.28		
2	Arunachal Pradesh	156.81	94.4	135.052		
3	Assam	323.45	246.7	566.923		
4	Bihar	332.9	196.56	690.63		
5	Chandigarh	0	0	0		
6	Chhattisgarh	397.25	197.98	246.57		
7	Delhi	42.19	13.53	20.37		
8	D & NH	0	0	2.5		
9	Goa	11.08	30.42	49.3		
10	Gujarat	302.76	292	361.31		
11	Haryana	226	219.84	406.03		
12	Himachal Pradesh	157.3	76.09	89.04		
13	Jammu & Kashmir	94.5	46.04	234.386		
14	Jharkhand	287.12	297.71	357.61		
15	Karnataka	778.66	499.85	425.405		
16	Kerala	120.51	186.4	344.39		
17	Ladakh	0	3.75	7.42		
18	Madhya Pradesh	828.63	713.62	876.51		
19	Maharashtra	2,292.65	2,422.36	2,870.12		
20	Manipur	318.44	304.16	224.27		
21	Meghalaya	12.64	0	35.615		
22	Mizoram	58.71	42.23	168.544		
23	Nagaland	34.5	68	197.27		
24	Odisha	533.85	440.69	683.28		
25	Puducherry	12.16	2.5	7		
26	Punjab	208.82	343.65	188.33		
27	Rajasthan	728.3	1018.12	825.25		
28	Sikkim	83.36	29.277	39.323		
29	Tamil Nadu	356.16	204.48	447.04		
30	Telangana	370.252	340.35	226.743		
31	Tripura	41	4.74	78.323		
32	Uttar Pradesh	881.6	694.38	917.22		
33	Uttarakhand	237.34	356.56	577.203		
34	West Bengal	127.41	173.91	399.5225		
35	A & N Islands	61	64.94	113.236		
36	Expressway	0	24.88	0		

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1416 ANSWERED ON 10.02.2022 ASKED BY SHRI ANURAG SHARMA REGARDING UPGRADATION OF STATE HIGHWAYS

The State/UT/Agency - wise details of funds allocated and expenditure incurred / fund released for development of NHs during the last three years: -

		Amount in Rs. Crore						
SI.	States/UTs/Schemes/Agency	2018-19		2019-20		2020-21		
No.		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	
1	Andhra Pradesh	2,260	2,054	1,809	2,011	1,846	1,922	
2	Arunachal Pradesh	90	89	81	81	142	150	
3	Assam	414	421	430	428	420	420	
4	Bihar	1,598	1,554	1,899	1,553	2,082	2,170	
5	Chhattisgarh	1,831	1,342	709	697	683	791	
6	Goa	940	973	1,004	976	1,062	726	
7	Gujarat	392	390	545	719	730	828	
8	Haryana	330	375	105	108	160	143	
9	Himachal Pradesh	351	328	160	99	176	182	
11	Jharkhand	320	320	163	182	330	301	
12	Karnataka	1,630	1,561	1,361	1,293	1,210	1,224	
13	Kerala	280	301	294	327	470	525	
14	Madhya Pradesh	1,665	1,887	2,279	2,535	1,750	1,958	
15	Maharashtra	7,051	7,445	10,341	10,998	9,849	9,226	
16	Manipur	260	260	397	392	147	145	
17	Meghalaya	71	58	35	20	17	19	
18	Mizoram	80	80	85	85	91	89	
19	Nagaland	200	200	445	414	355	308	
20	Odisha	790	774	451	462	601	676	
21	Punjab	786	808	883	1,020	820	675	
22	Rajasthan	1,296	1,290	1,124	1,062	842	911	
23	Sikkim	1	0	0	0	5	4	
24	Tamil Nadu	870	884	530	423	716	618	
25	Telangana	1,220	1,213	1,515	1,494	1,000	1,015	
26	Tripura	50	50	65	62	105	100	
27	Uttar Pradesh	2,040	1,996	1,838	1,765	1,715	1,798	
28	Uttarakhand	1,000	1,011	964	1,044	960	1,039	
29	West Bengal	991	980	806	792	713	751	
30	A&N Islands			0	0	1	0	
31	Chandigarh	2	1	5	0	1	0	
32	Dadar & Nagar Haveli	2	0	12	0	25	43	
33	Daman & Diu			8	0	25	40	
34	Delhi	3	0	83	62	92	50	
35	Jammu & Kashmir	45	44	50	26	70	52	
36	Ladakh			0	0	20	17	
36	Puducherry	30	13	2	1	21	19	
37	Other projects under NH(O) / First come first served	-	-	1,513	#	-303*	#	

Amount in Rs. Crore							
SI.	States/UTs/Schemes/Agency	2018-19		2019-20		2020-21	
No.		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
38	National Highways Authority of India (NHAI)- Cess \$	11,569	11,569	11,091	11,091	23,850	23,850
39	NHAI- Toll \$	9,570	9,570	10,600	10,600	11,500	11,500
40	NHAI- NH(O) \$	0	0	1,000	1,000	2,833	2,833
41	NHAI-TOT \$	9,682	9,682	10,000	5,000	10,250	7,262
42	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	1,000	1,000	2,165	2,165	6,568	6,568
43	Border Roads Organization (BRO) [§]	135	135	356	354	502	500
44	Special Accelerated Road Development Programme for North-East Region (SARDP- NE) including Arunachal Package\$	5,610	5,345	3,680	3,592	4,540	4,513
45	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	905	552	475	409	425	378
46	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	222	219	1,242	1,242	1,905	1,905
47	IEBR / Borrowings by NHAI	62,000	61,217	75,000	74,988	65,000	65,036
48	SPV (Special Purpose Vehicle)						9,731

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

*- Negative allocation is reflected as funds were released from NHDP-IV (State PWD) to NHAI. However, the State/UT wise allocation was not reduced.

#- Expenditure included in State/UT wise

\$- State/UT wise allocations not made

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